

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:337
ANSWERED ON:21.02.2006
SEAFOOD PROCESSING UNITS
Sugavanam Shri E.G.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government monitor the seafood processing/manufacturing units to ensure compliance of prescribed standards for quality manufacturing of the products;
- (b) if so, the details thereof;
- (c) whether the Government has introduced quality logo for export of products similar to that of ISI particularly for the marine products;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAI RAM RAMESH)

- (a) & (b) The Export Inspection Agencies and the Export Inspection Council of India monitor to ensure the effective compliance of quality standards and laid down specification for fresh, frozen and processed fish & fishery products as per the requirements of importing countries.
- (c) & (d) A 'Q' mark introduced by the EIC has to be compulsorily printed on the master cartons of export packages of fish and fishery products.
- (e) Not applicable.